File No. 1-1685/FSSAI/Imports/2017

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

FDA Bhawan, Kotla Road, New Delhi - 110002

16th July, 2021

Office Order

Subject:- Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In supersession to the previous orders issued in respect of notification of Authorised Officers at the locations as given below, the Competent Authority hereby notifies FSSAI officials as Authorised Officers for the jurisdiction of food import entry points as mentioned below for imported food clearance process till further orders in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

SI No.	Authorised Officers	FSSAI Regional Office	Link Officer		,	Port Cod
1.	Dr. Sheetal Gupta, DD	FSSAI, Western Region	Ms Chetna Bhisle, AD		JNCH Nhava Seva SEŹ Arshiya Ltd	INNSA I
2.	Ms Chetna Bhisle, AD	FSSAI, Western Region	Dr. Sheetal Gupta, DD	Mumbai	Mumbai JNCH Nhava Seva	
					SEZ Arshiya Ltd Mumbai	INPNV6

(Arun Singhal) CEO, FSSAI

Copy to:-

- 1. Commissioner (SW), CBIC.
- 2. Regional Director, FSSAI- Western Region
- 3. CITO, FSSAI-HQ (for uploading on the FSSAI Website)